

(i) Growth Centres (ii) Integrated Infrastructure Development Centres (IIDC) (iii) Transport Subsidy Scheme (iv) Capital Interest Subsidy Scheme and (v) Comprehensive Insurance Scheme (vi) Central Interest Subsidy Scheme and (vii) Central Excise & Income-tax exemption with a view to develop infrastructure facilities and to promote investment in the North Eastern States. The funds for all the schemes under North East Industrial Policy are now channelised through a single agency—North Eastern Development Finance Corporation Limited (NEDFI).

(b) Annual Plan Funds are released through the Planning Commission to the North Eastern States on the basis of 10 per cent loan and 90 per cent grants, being special categories states. Under the Growth Centre Scheme and Transport Subsidy Scheme of Department of Industrial Policy & Promotion 100% assistance is given to North Eastern States.

FDI proposals in mining sector

1534. SHRI S.S.AHLUWALIA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the number of FDI proposals in the mining sector in Jharkhand received since the opening of the mining sector to private participation; and

(b) the present status of the proposals?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN SINGH): (a) and (b) During the period from 1.8.91 to 30.9.2001, no FDI proposal in the mining sector has been approved for Jharkhand.

Liberalisation of FDI Policy

1535. MISS MABEL REBELLO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government propose to make Foreign Direct Investment Policy more Liberal;

(b) if so, the new areas Government propose to allow FDI to come in; and

(c) the total quantum of FDI that has come in to the country during the last three years, year-wise and sector-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN SINGH): (a) and (b) The Government have already

put in place a liberal, transparent and investor-friendly FDI policy where most activities fall on the automatic route for FDI up to 100%. FDI policy liberalisation is an ongoing process, which is based on national priorities, including sectoral considerations.

(c) A statement containing the year-wise and sector-wise details of FDI inflow during the last three years is enclosed.

Statement

Sector wise inflows from 01/01/1998 to 31/12/2000

(In Rs. Crore)

S.No	Sector	1998	1999	2000	Total
1.	Metallurgical Industries	125.90	164.18	65.41	355.49
2	Fuels (Power & Oil Refinery)	563.55	748.46	484.02	1796.03
3.	Boilers and Steam Generating Plants	6.29	0.29	0.00	"6.58
4.	Prime Movers other than Electrical	9.45	6.26	0.00	15.71
5.	Electricals Equipment (Incl S/W & Elec) 786.59		703.61	1201.22	2691.42
6.	Telecommunications	1741.02	215.56	685.54	2642.12
7.	Transportation Industry	1476.92	1130.20	1225.98	3833.09
8.	Industrial Machinery	13.92	99.34	29.97	143.22
9.	Machine Tools	25.60	9.99	10.37	45.95
10.	Agricultural Machinery Earth-	0.00	51.07	15.65	66.71
11.	Moving Machinery	25.64	0.10	0.00	25.74
12.	Miscellaneous Mechanical & Engineering	118.11	62.91	109.85	290.87
13.	Commercial, Office & Household Equipment	17.95	67.77	55.05	140.77
14.	Medical and Surgical Appliances	39.11	9.17	10.11	58.39
15.	Industrial Instruments	0.13	0.63	0.00	0.77
16.	Scientific Instruments	0.04	3.14	23.81	26.98
17.	Fertilizers	0.00	0.00	0.50	0.50
18.	Chemicals (Other than Fertilizers)	1064.00	475.62	538.07	2077.69
19.	Photographic Raw Film and paper	0.00	0.24	0.00	0.24
20.	Dye-Stuffs	5.68	0.00	4.50	10.18
21.	Drugs and Pharmaceuticals	83.84	75.73	207.99	367.56

S.No	Sector	1998	1999	2000	Total
22.	Textiles (Includ Dyed, Printed)	50.33	124.88	8.10	183.34
23.	Paper and Pulp Including Paper Product	234.17	51.36	259.95	545.49
24.	Fermentation Industries	0.00	0.00	68.88	68.88
25.	Food Processing Industries	236.88	404.70	222.45	864.02
26.	Vegetable Oils and Vanaspati	0.00	8.60	0.00	8.60
27.	Soaps, Cosmetics and Toilet Preparations	0.00	2.42	0.00	2.42
28.	Rubber Goods	36.20	17.76	16.20	70.16
29.	Leather, Leather Goods and Pickers	5.32	0.15	13.25	18.73
30.	Glue and Gelatin	118.00	0.00	0.00	118.00
31.	Glass	145.48	171.81	145.64	462.93
32.	Ceramics	6.92	3.75	8.28	18.9
33.	Cement and Gypsum Products	27.93	9.34	317.83	355.10
34.	Consultancy Services	0.58	21.42	14.83	36.83
35.	Service Sector	767.98	402.38	186.15	1356.51
36.	Hotel & Tourism	39.95	40.54	52.40	132.89
37.	Trading	52.00	98.05	123.98	274.03
38.	Miscellaneous Industries**	5154.86	11337.57	12886.92	29379.35
39.	NRI RBI Schemes*	359.48	348.83	348.82	1057.13
	TOTAL:	13339.861	6867.81	19341.70	49549.38

* Special NRI Schemes Administered by RBI from 01/01/1998 to 31/12/ 2000
Sector Specific Details are available with RBI.

** Miscellaneous industries includes miscellaneous sector, amount of GDRs/ FCCBs
and inflow on Transfer of existing shares from resident to non resident

Sector Wise figures are provisional, subject to reconciliation with RBI,
Mumbai.

New industries in Orissa and Rajasthan

1536. SHRI RAMDAS AGARWAL: Will the Minister of COMMERCE AND
INDUSTRY be pleased to state:

(a) the details of applications/proposals received till date from the foreign
companies for establishing industrial units in Rajasthan and Oriss? under new
economic reforms;